

DISTURBING INDUSTRIAL TREND IN AND AROUND MADRAS

316. SHRI H. S. NARASIAH: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether the industries in the industrial belt in and around Madras, produce a variety of engineering goods many of which are for strategic defence purposes and the rest of feeding major industries in India;

(b) whether the recent trends in the industrial relations in these industries are endangering the safety of the technical, managerial and supervisory personnel in many units; and

(c) if so, what steps Government of India propose to take in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (PROF. SIDDHESWAR PRASAD): (a) A number of units in and around Madras are manufacturing a variety of engineering items and some of these are useful for defence purposes also.

(b) Government are aware of the setback to production in some of the industrial units in and around Madras, as a result of disturbed labour relations of late. The Ministry has no specific information regarding alleged danger to the safety of technical, managerial or supervisory personnel in these units.

(c) Does not arise.

STEPS TOWARD STRENGTHENING OF NATIONAL UNITY

317. SHRI H. S. NARASIAH: Will the PRIME MINISTER be pleased to state whether with a view to strengthening National Unity and securing greater inter-

state co-ordination for the efficient implementation of all-India policies Government propose to:

(i) enforce that 50 per cent of the new entrants to any cadre of the all-India services should be from outside the state concerned;

(ii) introduce in addition to Indian Administrative Service, and the Indian Police Service, other services like Indian Engineers Service, Indian Forest Service, Indian Medical and Health Service;

(iii) recruit from outside the state concerned at least 1/3rd of the number of Judges in a High Court;

(iv) investigate specially the possibility of creating all-India services in Agriculture and Education; and

(v) bring into existence an All-India subordinate Judicially Service ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA): (i) The Government of India has been following the policy of allocating outsiders to each cadre against at least 50 per cent of the vacancies arising in any particular year in that cadre in respect of direct recruits to the All India Services.

(ii) The Indian Forest Service has been constituted with effect from 1st July, 1966 and the Indian Medical and Health Service with effect from 1st February, 1969. Action for constituting the Indian Service of Engineers is in progress.

(iii) to (v) No. Sir.